

**PATNA HIGH COURT LEGAL SERVICES COMMITTEE**

**N O T I C E**

**NATIONAL LOK-ADALAT**

This is for information to all parties and the learned Lawyers that National Lok Adalats will be held on 2<sup>nd</sup> Saturday of March, May, August and November, 2022 in terms of Letter No.F.No.L/34/2018/ NALSA dated 7.12.2021 of National Legal Services Authority. Schedule for National Lok Adalat to be held in the year 2022 is as under:-

	<b>Dates</b>
<b>1<sup>st</sup> National Lok Adalat</b>	<b>12<sup>th</sup> March, 2022</b>
<b>2<sup>nd</sup> National Lok Adalat</b>	<b>14<sup>th</sup> May, 2022</b>
<b>3<sup>rd</sup> National Lok Adalat</b>	<b>13<sup>th</sup> August, 2022</b>
<b>4<sup>th</sup> National Lok Adalat</b>	<b>12<sup>th</sup> November, 2022</b>

Cases Identified for National Lok Adalat by NALSA are as follows:-

- (i) Criminal Compoundable Offences
- (ii) NI Act cases under Section 138;
- (iii) Bank Recovery cases;
- (iv) MACT cases;
- (v) Labour disputes cases;
- (vi) Electricity and Water Bills (excluding non-compoundable)
- (vii) Matrimonial disputes;
- (viii) Land Acquisition cases;
- (ix) Service matters relating to pay and allowances and retiral benefits;
- (x) Revenue cases (pending in District Courts and High Court only);
- (xi) Other Civil Cases (rent, easmentary rights, injunction suits, specific performance suits) etc.

This is for information to all concerned.

By the order

Sd/-

I/c Registrar-cum-Secretary,  
Patna High Court Legal Services Committee.